

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 307**  
**(IB)-913(ND)2020**  
**New IA- 1807/2024**

**IN THE MATTER OF:**

**M/s. SREI Infrastructure Finance Limited     ...     Applicant/Petitioner**

**Versus**

**M/s. Alstrong Enterprises India Limited     ...     Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 03.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the RP                             : Adv. Kunal Godhwani in IA-1807/2024**

**For the PRA                         : Adv. Akshay Sharma**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA- 1807/2024:** Ld. Counsel for the Applicant submitted that the RP has received a plan, thus the present is a situation where the CIRP is at culminating stage and it would be in terms of the spirit of the Code (IBC 2016), if CIRP period is extended by another 60 days so that instead of meeting the ultimate/fate of liquidation the CD has another opportunity of being rescued and put back to his feet. Mr. Akshay Sharma, the Ld. Counsel appearing for the PRA who submitted the resolution plan in September 2023 submitted that both the RP and CoC are unfair to him, as when he submitted that the plan well within prescribed time limit, he was not even called for meeting/interaction with the CoC. The plea raised by Mr. Akshay Sharma is not without merit. The RP and CoC could be fair in allowing the PRA who/ submitted the plan within prescribed period of limitation for dialogue. Nevertheless, at this stage, the only observation we will make is that while considering the plan received on 16.03.2024, the CoC would also consider all

other plans received by RP, in a fair and transparent manner. The period of CIRP is extended by 60 days w.e.f. 16.03.2024.

**The application stands disposed of.**

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**